

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2008-09

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Jan, 2009	Copy upto Jan, 2008	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	2.49	1.65	50.91
	Non-Tax Revenue	1.65	1.24	33.06
	Grants-in-aid & contribution	0	0	
	Capital Receipts			
	Recovery of Loans	0.41	0.41	0
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	Contingency Fund	0	0	
	Public Account	14.71	54.65	-73.08
A	Total Receipts	19.26	57.95	-66.76
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan	0	0	
	Non-Plan	66.84	47.89	39.57
	Capital Expenditure			
	Plan	0	0	
	Non-Plan	0	0	
	Loans & Advances			
	Plan	0	0	
	Non-Plan	0.13	0.12	8.33
	Contingency Fund	0	0	
	Public Account	10.92	54.11	-79.82
B	Total Disbursements	77.89	102.12	-23.73
C	Net Cash Flow (A-B)	-58.63	-44.17	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2008-2009)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection UptoJan, 2009	Coppy upto Jan, 2008	% Growth
	<i>Revenue Receipts</i>			
1	0021-Taxes other than Corp.Tax	2.49	1.65	50.91
2	0049-Interest Receipts	0.12	0.07	71.43
3	0059-Public Works	0.86	0.78	10.26
4	0070-Other Administrative Service	0.26	0.12	116.67
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.13	0.01	1200
6	0210-Medical and Public Health	0.14	0.13	7.69
7	0216-Housing	0.14	0.13	7.69
	<i>Capital Receipts</i>			
1	7610-Loans & Advances to Govt. Servants	0.41	0.41	0
	<i>Total:</i>	<i>4.55</i>	<i>3.3</i>	<i>37.88</i>

Coppy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2008-2009)

(Rupees in Crore)

S.No.		B.E. 2008-2009			Actual Exp upto -Jan, 2009			Coppo upto Jan, 2008		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.63									
	Supreme Court of India	0	58.57	58.57	0	63.78	63.78	0	45.13	45.13
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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